

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th August, 2017
Time : 10:30 AM

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 475/2017	Shri Amit Kumar Vs. M/s. Jain Mandir Stock & Ors.	Mr. Sanjay Kumar Tiwari, Adv. for Applicant
2.	Original Application No. 476/2017	M/s Avanti Metals Industries Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant
3.	Original Application No. 482/2017 (M.A. No. 945/2017)	Al Marzia Agro Foods Vs. Central Ground Water Authority & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
4.	Original Application No. 483/2017	Arjun Malik Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
5.	Original Application No. 484/2017	Mahesh Chandra Saxena Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Ms. Divya Sharma, Adv. Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Adv. for DDA Mr. Rajeew Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
7.	Original Application No. 98/2017	Charvi Mehra & Anr. Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person Mr. Praveen, Adv. for R-1 to 6 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA
9.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Adv. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
10.	Original Application No. 237/2017	M/s Lotte Electronics Ltd. Vs. Uttarakhand Environment Protection	Mr. Kamal Kumar Pandey, Adv. for Applicant

			Mr. B. V. Niren, Adv. for CGWA Ms. Divya Sharma, Adv. for Applicant
11.	Original Application No. 289/2017 (M.A. No. 766/2017 & M.A. No. 866/2017)	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGWA Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Krishna Kumar Singh, Adv. for R-5
12.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. Mr. Raman Yadav, Adv. for GDA Mr. Tarunvir Singh Khehar, Adv. for R-4 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam
13.	Original Application No. 356/2017 (M.A. No. 666/2017, M.A. No. 819/2017 & M.A. No. 948/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF & CC
14.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Sharad Chauhan, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-2
15.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Aggarwal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3 Mr. Vinay Garg, Adv. for R-5
16.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Sangeeta Kumar, Applicant in person Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD

FOR HEARING

17.	Execution Application No. 05/2017 (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Adv.
18.	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.
19.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5

20.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Puneeth K.G. & Mr. Sunil Fernades, Advs. for R-3, 4, 7 to 11 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI Mr. Rajiv Bansal, Adv. for R-5
21.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal & Mr. Kush Sharma Advs. for DDA
22.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
23.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
24.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Narender Pal Singh, Adv. for R-5 Ms. Tanya Agarwal, Adv.
25.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Mr. Abhishek Yadav, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.
26.	Original Application No. 64/2016	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 & 4 Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17

27.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Puja Kalra, Adv. Mr. Dinesh Jindal, LO for DPCC
28.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv.
29.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for R-3 Mr. Sharad Pal Chauhan, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB
30.	Original Application No. 690/2016 (M.A. No. 618/2017 & M.A. No. 619/2017)	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Ravi P Mehrotra, Adv. for UPSIDC
31.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv.

Date : 8th August, 2017

Time : 04:00 PM

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER
WESTERN ZONE BENCH, PUNE
(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
32.	Original Application No. 123/2016 (PH)	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Anil & Mr. Sunil, Adv. for R-9